

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.02/Chd/CHD/2018

In the matter of

Allahabad Bank

...Petitioner-Financial Creditor

Versus

Vardhman Chemtech Ltd.

...Respondent-Corporate Debtor

Present:: Mr.Nakul Sharma, Advocate for petitioner
Mr.Gaurav Mankotia, Advocate for respondent.

Learned counsel for respondent seeks short adjournment to file counter for the documents filed by the petitioner in compliance with the previous order. Learned counsel for respondent also submits that the documents attached with the Certificate of Registration issued by the Registrar of Companies were not legible, but this is not relevant.

List the matter for arguments on 29.05.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

May 16, 2018
subbu